

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSMiscellaneous Application No. 1056/2025

in

CONMT.PET.(C) No. 578/2022

in

C.A. No. 3305/1997

CHAMUNDI HOTEL PRIVATE LIMITED

Petitioner(s)

VERSUS

VANDITA SHARMA &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No. 124115/2025 - MODIFICATION OF COURT ORDER)

Date : 30-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :

Ms. Bina Madhavan, Adv.  
Mr. Nimesh Thomas, Adv.  
M/s. Lawyers Knit & Co, AOR

For Respondent(s) :

Mr. Pai Amit, AOR  
Ms. Pankhuri Bhardwaj, Adv.Mr. Mayank Jain, Adv.  
Mr. Tarun, Adv.  
Mr. Ashok Kumar, Adv.  
Mr. Ankur S. Kulkarni, AORMr. Nishanth Patil, AAG  
Mr. V.N. Raghupathy, AOR  
Mr. Arijit Dey, Adv.UPON hearing the counsel the Court made the following  
O R D E RIn view of the request made in the letter circulated on behalf  
of respondent No. 1, the matter is adjourned by three weeks.(DEEPAK GUGLANI)  
AR-cum-PS(POONAM VAID)  
ASSISTANT REGISTRAR